>

Title: Shri Navjot Singh Sidhu called the attention of Minister of State in the Ministry of Urban Development to the need to confer the status of 'Heritage City' on Amritsar by shifting it from category 'B' to category 'C' grant pattern of the Jawaharlal Nehru National Urban Renewal Mission (JNNURM).

SHRI NAVJOT SINGH SIDHU (AMRITSAR): Madam Speaker, I call the attention of the Minister of Urban Development to the following matter of urgent public importance and request that he may make a statement thereon:

> "Need to confer the status of 'Heritage City' on Amritsar by shifting it from Category 'B' to Category 'C' grant pattern of the Jawaharlal Nehru National Urban Renewal Mission (JNNURM)."

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (PROF. SAUGATA ROY): Madam, hon. Members have called the attention of the Government on the urgent need to confer the Status of 'Heritage City' on Amritsar and for shifting it from category 'B' to category 'C' grant pattern under Jawaharlal Nehru National Urban Renewal Mission.

The Government of India has launched the Jawaharlal Nehru National Urban Renewal Mission (JNNURM) for reforms driven, fast track, planned development of select cities with focus on efficiency in urban infrastructure/Service delivery mechanism, community participation, accountability of Urban Local bodies/ Parastatals towards citizens. The duration of the Mission is for seven years beginning 2005-06 to 2011-12 during which the Mission seeks to ensure sustainable development of select cities. Keeping in view the available resources, 65 cities/ urban agglomerations (UAs) have been selected as Mission cities on the basis of their population as per 2001 census and have been divided into three categories. Category 'A' consists of cities/ urban agglomerations with 4 million plus population as per 2001 census. Category 'B' includes cities/ urban agglomerations with million plus population but less than 4 million population as per 2001 census. Category 'C includes cities/ urban agglomerations with population of less than 1 million as per 2001 census and includes State capitals and select cities/UAs with religious, historical or touristic importance.

The pattern of funding of mission cities under JNNURM is linked to the category in which the city is placed. Cities/UAs in category 'A' are eligible for 35 per cent grant from Centre. Cities/ UAs in category 'B' are eligible for 50 per cent grant. Cities/ UAs in category 'C', other than cities/ towns of North East and Jammu & Kashmir, are eligible for 80 per cent grant from the Centre. Cities/towns in the North Eastern States and Jammu & Kashmir are eligible for 90 per cent grant from the Centre under the Mission.

Amritsar has a population of 10.03 lakh as per 2001 census and therefore, is included in category 'B' i.e. cities/ urban agglomerations with a million plus but less than 4 million population as per 2001 census. It will not be eligible for category 'C which is only for cities having a population of less than one million as per 2001 census. Since population of a city as per 2001 census is the criteria for categorization of a mission city, there is no provision or scope for shifting a city from one category to another.

It is pertinent to note that there is no provision for declaration of a city as "heritage city" by the Ministry of Urban Development. Moreover, under JNNURM, the basis of categorization of cities in category 'A', 'B' and 'C is primarily on the population criteria.

The indicative seven year mission allocation for the mission cities in the State of Punjab under Urban Infrastructure and Governance (UIG) component of JNNURM is Rs. 507.75 crore. A total of 6 projects have been approved under UIG for which an Additional Central Assistance (ACA) of Rs. 362.69 crore is committed. Thus, a balance of Rs. 145 crore is still available for the State. An additional allocation of Rs. 100 crore each for Amritsar and Ludhiana was provided in 2008-09 which is also available.

Till date, five projects have been approved for Amritsar, viz.- (l) Water supply, sewerage and sewerage treatment for Amritsar, (2) Construction of two lane elevated road from GT road to Golden Temple and four lane elevated road from Maqbulpura Chowk to Bhandaripul, (3) Rehabilitation of existing sewerage system for walled city areas, Phase II, (4) Integrated solid waste management Project for Amritsar, (5) Rehabilitation of existing water supply system for walled city area, Amritsar. The total cost of these five projects is Rs. 484 crore and ACA committed is Rs. 242 crore which is 50 per cent of the project cost as per funding pattern provided under guidelines for UIG of JNNURM for category 'B' cities.

Projects relating to water supply including sanitation, sewerage, solid waste management, urban transport, urban renewal and development of heritage areas are eligible for funding. As there is a balance allocation left, Amritsar City is eligible to take up projects for development of heritage areas.

MADAM SPEAKER: Thank you, Mr. Minister.

Now, Shri Navjot Singh Sidhu.

SHRI NAVJOT SINGH SIDHU : Madam Speaker, let me, at the outset, say that this is a grave omission. The big bone of contention is this. Should Amritsar be categorized according to its population or should Amritsar be categorized according to its religious, historic and tourist importance?

The hon. Minister says that अमृतसर की पॉपुलेशन तीन हजार ज्यादा है, इसलिए अमृतसर को लिस्ट-बी में रखना चाहिए। I would like to draw the attention of this august House to List C, which says: "selected cities, State capitals and other cities of religious, historic and tourist importance".

महोदया, क्या सूरज को प्रमाण देने की जरूरत है कि उसमें तेज है, क्या उसका प्रकाश प्रमाण नहीं है कि उसमें तेज है। एसजीपीसी कहती है कि दो लाख लोग पर रोज वहां शीश नवाने जाते हैं, पगड़ियां तो कम हैं, आप वहां जाकर देखिये, हिंदू, मुसलमान, हर धर्म के लोग वहां जाते हैं और वहां आवाज गुंजती है " मानस की जात सबै एकै पहचानबो, अव्वल अल्ला नूर उपाया कुदरत के सब बंदे, एक नूर से सब जग उपजिआ कौन भले कौं मंदे" यह आवाज गुंजती है वहां और आज मुझे बड़े दुख के साथ कहना पड़ता है और याद दिलाना पड़ता है कि श्री अमृतसर साहब पॉपुलेशन के आधार पर जज किया जाएगा और उसकी कोई हिस्टोरिक-टूरिस्ट इम्पोर्टेंस नहीं है। महोदया, मैं तो इतना ही कहूंगा, ज्यादा तो कह नहीं सकूंगा क्योंकि मिनिस्टर साहब अदब वाले आदमी हैं। मैं तो इतना ही कहूंगा कि इन लिस्टों से कुछ फर्क नहीं पड़ता, बौना फिर बौना है चाहे पर्वत के शिखर पर खड़ा हो और देवता फिर देवता है चाहे कुंए की गहराई में खड़ा हो।

महोदया, बड़े से बड़े डिग्निटरीज वहां जाते हैं। The recent example is the Canadian Prime Minister. वह हिंदुस्तान सिर्फ दरबार साहब जाने के लिए आये। Queen Elizabeth, Shri Rahul Gandhi, our own Prime Minister and the whole House will agree कि वहां सब लोग आस्था से जुड़े हैं।

महोदया, मैं बनारस जाता हूं, और ज्योतिर्लिंगों के आगे शीश नवाता हूं। मैं हरिद्वार में जाकर गंगा भी नहाता हूं। ये तो हमारे देश की धरोहर हैं। " जो भरा नहीं है भावों से, बहती जिसमें रसधार नहीं, वह हृदय नहीं है पत्थर है, जिसमें स्वदेश का प्यार नहीं।" क्या यह हमारा मूल नहीं है? महोदया, श्री अमृतसर साहब हमारा मक्का है, जेरूस्लम है, रोम है, वैटिकन है और हमारी विरासत की जड़ है। क्या हम उस जड़ को नहीं सीचेंगे? क्या हम यह कहेंगे कि अमृतसर साहब की कोई हिस्ट्री नहीं। गुरू रामदास पातशाह, शाहों के शाह सोढ़ी पातशाह, उन्होंने खुद अमृतसर साहब की रचना की।

Akal Takht Sahab, the temporal seat of the Sikhs is stated in Amritsar और अमृतसर रिलिजीयस सिटी के आधार पर जज नहीं होता। *Mahodya*, our history can be judged from the medieval times. Starting from Mohammad Gazni to the overthrow of the Mughal Empire, Amritsar was part of the Punjabi *suba* .लाहौर डिस्ट्रिक्ट के साथ एक हजार साल से जुड़ा हुआ था। The irony of the situation is कि दोनों लव-कुश के नाम पर आधारित हैं और लव-कुश का जन्म स्थान भी श्री अमृतसर साहब है। लाखों लोग राम तीर्थ पर शीश झुकाने आते हैं। दोनों शहर पार्टीशन के बाद अलग हुए। The irony that I am coming to is that Lahore has been recognised as a world heritage site और श्री अमृतसर साहब इस देश की हैरीटेज साइट्स में नहीं है। सारी दुनिया में Lahore is the Number 8 city when it comes to infrastructure और श्री अमृतसर साहब नम्बर आठ पर नहीं हैं। मैं हैरान हूं, अगर मुझे हिस्ट्री बतानी पड़ती है। मैं क्या कहूंगा कि

उन्हें यह फिक्र है हर दम नई तर्जे दफा क्या है,

हमें भी शौंक है देखें कि सितम की इंतहा क्या है।

मेरे सभी भाई सुनें

गुनाहगारों में शामिल हैं, गुनाहों से नहीं वाकिफ,

सितम करते हैं वो, खुदा जाने खता क्या है।

महोदया, हमारी खता क्या है? I know the time is less, and I will put it very succinctly. *Mahodya,* the hon. Prime Minister, a good man, a man of pedigree 50 लाख लोगों के सामने श्री अमृतसर साहब में घोषणा की और कहा, मुझे खुशी है, मैं उनके बेटे समान हूं कि मैं श्री अमृतसर साहब का शरणागत हूं और मैं चाहता हूं कि यह दर्जा श्री अमृतसर साहब को दिया जाना चाहिए। मैं प्रधानमंत्री साहब को क्या कहूं, वे हमारे मेहरबां हैं, बहुत देर कर दी मेहरबां आते-आते। मैंने यहां उन्हें कहते हुए सुना था कि देश सिवा वरमोहे है, शुभ करमन् के कभहु न डरूं। महोदया, श्री अमृतसर साहब को कुछ नहीं चाहिए, अगर कुछ देंगे, तो उनका अपना दर्जा बढ़ जाएगा। मैं उनके पांव भी छुंगा, झोली ले कर उनके पास जाने को तैयार हूं। That is all that I have to say. अमृतसर हमारी शान है, हिंदुस्तान की आन है। वंदे कहो, कहो मातरम् बात है अपनी आन की, बात है अपनी शान की, जय भारत-जय भारतीय, जय बोलो हिंदुस्तान की।

SHRI PRATAP SINGH BAJWA (GURDASPUR): Hon. Speaker, we also associate ourselves to what Shri Navjot Singh Sidhu has said about Amritsar. Amritsar should get this status.

MADAM SPEAKER: Kindly send your names to the Table.

श्री कमल किशोर कमांडो,

डॉ. मिर्ज़ा महबूब बेग,

श्री पन्ना लाल पुनिया,

श्री अर्जुन राम मेघवाल,

श्री महाबल मिश्रा,

श्री ए.सम्पत,

श्री सुदीप बंदोपाध्याय,

श्री कल्याण बनर्जी,

डॉ. काकोली घोष दस्तिदार,

श्री गोबिन्द चन्द्रा नास्कर,

श्री अम्बिका बनर्जी,

डॉ. रत्ना डे,

श्री सतपाल महाराज,

श्री राजेन्द्र अग्रवाल,

श्री दुष्यंत सिंह,

श्री प्रताप सिंह बाजवा अपने को इस विषय से संबद्ध करते हैं।

MADAM SPEAKER: Shrimati Maneka Gandhi – Not present.

श्री उदय सिंह (पूर्णिया): अध्यक्ष महोदया, जब नवजोत सिंह और हम लोग इस विषय पर चर्चा कर रहे थे और ध्यानाकर्षण प्रस्ताव के लिए नोटिस देने के बारे में सोच रहे थे, तब मुझे एक ही आश्चर्य हो रहा था कि इतना बड़ा अन्याय अभी तक होता आया है, इसे किसी ने सुधारा क्यों नहीं। हम आपके आभारी हैं कि इस नोटिस को आपने एडमिट किया और इस बारे में आज चर्चा हो रही है। अगर देखा जाए कि यह जो तर्क सरकार की तरफ से दिया जा रहा है, this is ridiculous in the extreme. हम सभी लोग और माननीय मंत्री जी भी जानते होंगे कि हमारी सैंसस इतनी ज्यादा साइंटिफिक नहीं है कि वह एक हजार, दो हजार लोगों की गिनती करे और श्री अमृतसर साहब को सिर्फ इसलिए यह दर्जा न दिया जाए कि वहां की जनसंख्या दस लाख नहीं है, बल्कि दस लाख तीन हजार है। यह बड़ी विचित्र चीज है। मैंने जब नवजोत सिंह जी से कहा कि सरकार यह कहे कि 3000 लोगों की वजह से अमृतसर साहब को यह दर्जा नहीं दिया जा रहा है, मैं तो बिहार का हूं, अमृतसर में बहुत से बिहारी साथी रहते हैं, मैं उनसे गुजारिश करके 3000 लोग वापिस ले जाऊंगा। सरकार कहे कि 3000 लोग कम कर दो तो हम यह दर्जा दे देंगे। श्री अमृतसर साहब की हेरिटेज का ख्याल नहीं, टूरिस्ट पोटेंशियल का ख्याल नहीं, हिस्ट्री का ख्याल नहीं। यह कहा जाना सरासर गलत है। मैं मंत्री जी के ध्यान में एक बात लाना चाहूंगा कि जवाहर लाल नेहरू नेशनल अर्बन रिन्युअल मिशन की मोडिफाइड गाईडलाईन में साफ तौर से लिखा हुआ है -

> "The National Steering Group may consider addition or deletion of cities, towns under Category 'C' other than State Capitals based on the suggestions received from State Governments. The number of cities in the Mission shall, however, remain around 60. "

We can understand that number 60. It is due to fund constraints. But in the case of Amritsar, where is the hesitation? Where is the delay? In fact, Madam, if I may say, we were actually expecting an answer from the Government that, yes, this has been an oversight and is being corrected. But I was surprised this morning when I received this two-page note, which I think even if a computer was to churn out or even if it was done in a robotic fashion, it would not refuse. Nobody would refuse giving Amristar the status. It is refused just because of the 3,000 over the cut off mark. There is no scientific way to prove that those 3,000 is the exact number.

मैं दूसरी बात इसी संदर्भ में कहना चाहता हूं कि हम लोग बहुत बातें संस्कृति, इतिहास के बारे में करते हैं। हमें अकसर चिंता भी होती है कि हमारी नई पीढ़ी कल्चर और हिस्ट्री से नहीं जुड़ रही है, धीरे-धीरे सब चीजों को भूलती चली जा रही है। लेकिन हम सच मायने में सोचें कि हम सांस्कृतिक जगहों पर, ऐतिहासिक महत्व की जगहों पर कितना समय, कितना दिमाग और कितना धन खर्च करते हैं तो हम नहीं करते हैं। बिहार में गया स्थान है, मैं गया के लिए कुछ कहना नहीं चाहता हूं क्योंकि ध्यानाकर्षण प्रस्ताव किसी और चीज के लिए है। मैं विषय से अलग नहीं होऊंगा लेकिन मैं कहना चाहता हूं कि एक इनक्रेडिबल इंडिया कैम्पेन चलता है। क्या इससे ज्यादा इनक्रेडिबल बात हो सकती है कि श्री अमृतसर साहिब को दर्जा न मिले, गया के बारे में न सोचा जाए, नालंदा के बारे में न सोचा जाए, which is the seat of learning universally, विक्रमशिला के बारे में न सोचा जाए। मैं तो सिर्फ इतना कहते हुए सरकार का ध्यान आकृष्ट करता हूं कि अमृतसर साहब के साथ जो नाजायज हुआ है, इसे शीघ्रताशीघ्र, बिना किसी विलंब के, अगर संभव हो तो आज ही घोषणा हो जाए। आज बड़ा शुभ दिन है कि हमारे प्रणब मुखर्जी

साहब का जन्मदिन है। वे सदन के नेता हैं। आज हमें आप यह तोहफा दे दीजिए।

अध्यक्ष महोदया, आज की स्थिति ऐसी है कि कुछ समय देश में किसी न किसी वजह से से हर जगह तनाव है। कहीं किसी बकवास रिपोर्ट की चर्चा पर तनाव है, किसी राज्य में किसी और वजह से तनाव है, किसानों को लेकर तनाव है। अगर अमृतसर साहिब के बारे में घोषणा हो जाती है तो देश भर में एक अच्छा मैसेज जाएगा, तनाव कम होगा, एकता का संवाद जाएगा। मैं सरकार से गुजारिश करता हूं, हाथ जोड़कर प्रार्थना करता हूं कि हम लोगों से जो अनदेखी हुई है, इस अनदेखी को आज ही खत्म किया जाए।

MADAM SPEAKER: Shri Prem Das Raiâ€"Not present.

Shri Raj Babbarâ€"Not present.

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY): Madam Speaker, one part of the hon. Member's Calling Attention is specifically mentioning about declaring Amritsar as a heritage city.

श्री शैलेन्द्र कुमार (कौशाम्बी): मैडम, इस विषय स ो संबंधित मैम्बर्स नहीं आये हैं। इसलिए आप हमें एक क्वैश्चन पूछने का मौका देने की कृपा करें। हमारे यहां इलाहाबाद में भी जवाहर लाल नेहरू शहर नगर निकाय योजना है।

अध्यक्ष महोदया : अभी मंत्री महोदय बोल रहे हैं, इसलिए आप बैठ जाइये।

SHRI V. NARAYANASAMY: Only on that part, I would like to clarify the position to the hon. Member who has given the notice.

The hon. Chief Minister of Punjab wrote a letter to the hon. Prime Minister on 26.8.2009 to declare Amritsar as a heritage city. In that, in the second part, he has mentioned that the purpose is to get the advantage under the JNNURM that is being implemented by the Urban Development Ministry. The Municipal Commissioner of Amritsar wrote to the Joint Secretary in the PMO reiterating the same view on 20th October 2009. The hon. Member of Parliament, Shri Navjot Singh Sidhu, wrote to the hon. Prime Minister on 24.10.2009 on the same issue and the main issue was availing of the financial assistance under the JNNURM.

Madam, I would like to mention here that there are some cities called 'heritage cities' by name. But, from the point of view of the legal terminology, under the Asian Monuments and Archaeological Sites and Remains Act, 1958 the Government of India declared 3675 heritage sites and monuments and archaeological sites. States have also declared about 3700 and odd**.** Those sites and the archaeological monuments in the heritage sites are more than a hundred years old. The Act covers only those monuments and archaeological sites which are more than a hundred years old. There is no terminology called heritage city under our Act.

Going to the UNESCO, there also heritage sites have been mentioned and cultural heritage has been mentioned. I would like to mention that the terminology 'cultural heritage' under the UNESCO means monuments, architectural work, works on monumental sculpture and paintings, elements of structures of archaeological nature, inscriptions, cave dwellings and combination of features which are of outstanding universal value from the point of view of history and science. This is the UNESCO definition of cultural heritage sites.

In the year 2004, the Government of India took up the matter of declaring the Golden Temple as a heritage site. There were some objections raised within India and abroad. Therefore, it was not taken up further by the Government of India to UNESCO. There are natural formations which have been declared as heritage sites and the other is urban landscape. The purpose of this Calling Attention is to declare a city as a heritage city. But it will not give the benefit of the JNNURM because it is on the population criterion as the hon. Minister has mentioned. The concept of heritage city has not been accepted universally anywhere.

Moreover, I would like to further submit here about Taj Mahal. Under the UNESCO it is a monument which has been universally accepted as of universal outstanding value. But Agra has not been declared as a heritage city. Take another example of Qutab Minar. It is also one of the world heritage sites. But the entire Delhi has not been declared as a heritage city. Therefore, under our law and also the UNESCO law, any city cannot be declared as a heritage city because if we declare it for argument sake, without admitting it, they have to go the authorities concerned for getting permission to raise construction or modification of a building. That will totally create a situation where the people of Amritsar will suffer.

Therefore, Madam, for the development of Amritsar we are all together on that issue. The Ministry of Urban Development will deal with the subject.

As far as declaring Amritsar as a heritage city, it is not the concept in our law and also under the UNESCO law. Therefore, Madam, it is not possible for the Government to consider that. ...(*Interruptions*)

PROF. SAUGATA ROY: Madam, I have heard the impassioned plea of the hon. Member Shri Navjot Singh Sidhu on the question of declaring Amritsar as a heritage city and for transferring it from 'B' category city to 'C' category city. I think, hon. Member Shri Sidhu is suffering from a misconception. The fact that Amritsar is in the 'B' category does not mean that Amritsar does not have religious, tourist or other importance. We are next to none in respecting the holy status of the Guru Harmandar Sahib, founded 400 years ago by Arjun Devji, We are fully aware of the tourist attraction that Amritsar has.

But the question here is simple. It is on the question of inclusion under JNNURM. As I said, cities with a population of four million plus are automatically included. Then cities with a population of one million plus are automatically included. So, to include those cities which are not coming under these two categories, we have made another categorization calling 'State Capitals and other cities of religious, historic and tourist importance'. Amritsar was automatically included. Why should Amritsar go under that category?

Madam, if I may give an example, Nanded, in Maharashtra associated with the memory of Guru Gobind Singh has been included in the third category. It has a population of only 4.31 lakh. Similarly, Hardwar, Mathura, Tirupati, Porbandar associated with the memory of Gandhiji, Bodh Gaya, Puri, Ajmer Pushkar – all these have been included in the 'C' category under JNNURM because they are not coming in the million plus population category.

So, to say that Amritsar is 'B' category does not mean that anybody is lessening the historic, tourist and religious importance of Amritsar. The only thing is that under JNNURM there is no provision for shifting a city from one category to another since it is strictly made on the basis of the population of 2001 census. Census is the only available data on population available to the Government of India.

So, I would appeal to hon. Member that there is still a balance of Rs. 345 crore available from the Central Government. We have already sanctioned five schemes for Amritsar. There is a balance of Rs. 345 crore. We would like to urge you and through you to the Government of Punjab that let them submit proposals for this huge amount. The amount of Rs. 345 crore means the total project would be of Rs. 690 crore. Tremendous improvement can be done in Amritsar with this money. You are not utilising the money that is already available and you are raising this demand which, I do not think, is very reasonable.

With all due respect, this is my submission.

MADAM SPEAKER : Thank you so much.

श्रीमती सुषमा स्वराज (विदिशा): अध्यक्ष महोदया, हिन्दी में एक कहावत है - "तनख्वाह आधी कर दें पर नाम दरोगा धर दें " नाम और रुतबे का अपना एक महत्व होता है। सिद्धू जी ने यह विषय इसलिये नही उठाया कि हमें सरकार से रुपये ज्यादा चाहिये। जब श्री नारायणसामी जी बोलने के लिये खड़े हुये तो हमारे मन में एक आशा जगी कि एक मंत्री की जगह दूसरा मंत्री खड़ा हुआ है, वह हमारी मांग को मान लेगा लेकिन हम सब को आश्चर्य हुआ कि आपने हमारी मांग को पूरी तरह से रद्द कर दिया। यह पहली बार हुआ है कि दोनों तरफ से एक मांग का समर्थन हुआ। उस तरफ बैंचों पर बैठे हुये लोगों ने भी कहा कि हम अमृतसर को हैरिटेज सिटी चाहते हैं। यहां से केवल सिद्धू जी ने नहीं बल्कि पूरी की पूरी भारतीय जनता पार्टी इस मांग के साथ है कि श्री अमृतसर साहब को हैरिटेज सिटी का दर्जा दिया जाना चाहिये। इतनी टैक्नीकल बात हो रही है कि 3000 लोग ज्यादा हैं। इतना सैंसेज़ आपका परफैक्ट हो गया कि आप 10 लाख तीन हजार पर पहुंच गये। मैं उस मांग को पुन: दोहराती हूं। श्री प्रणब मुखर्जी, नेता सदन यहां मौजूद हैं, उनका आज जन्म-दिवस भी है। वह अपने पीछे के दोनों मंत्रियों को ओवररूल करते हुये खड़े हों, गुरु की कृपा उन पर होगी।

श्री अमृतसर साहिब को आप हैरिटेज सिटी का दर्जा दीजिए। यह सवाल 3,000 या 3,100 का नहीं है, यह सवाल पैसे का नहीं है। हम पैसे के लिए नहीं मांग रहे हैं, यह आस्थाओं का प्रश्न है, यह भावनाओं का प्रश्न है। पूरे देश में ही नहीं, पूरी दुनिया में सिख समाज के जो लोग रहते हैं, वे श्री अमृतसर साहिब को हैरिटेज सिटी ही मानते हैं। केवल उसे डिक्लेयर करने की बात है। मैं नेता सदन से प्रार्थना करूंगी कि जो तकनीकी बातें यहां कही गयी हैं, उन तकनीकी बातों से हटकर, वे आज यह तोहफा अपने जन्मदिन के दिन सारे सिख समुदाय को ही नहीं, क्योंकि श्री अमृतसर साहिब हिन्दुओं के लिए भी उतना ही प्रिय है, वह हम सब की भावनाओं का प्रतीक है। श्री अमृतसर साहिब को हैरिटेज सिटी डिक्लेयर करने का हम सब लोगों को उपहार दें।

महोदया, मैं आपके माध्यम से नेता सदन से यह कहना चाहती हूं।...(व्यवधान)

डॉ. रघुवंश प्रसाद सिंह (वैशाली): तकनीकी बातों से ऊपर उठकर श्री अमृतसर साहिब को हैरिटेज सिटी का दर्जा डिक्लेयर करना चाहिए।...(व्यवधान)

(Placed in Library, See No. LT 1268/15/09)

MADAM SPEAKER: Now, we start 'Zero Hour'. Shri Sudip Bandyopadhyay.

SHRI SUDIP BANDYOPADHYAY (KOLKATA UTTAR): Madam, recently, we met the Prime Minister. Other parties also met the Prime Minister. The question was basically of law and order situation or killings in West Bengal. There is no differentiation ...(*Interruptions*)

SHRI BASU DEB ACHARIA (BANKURA): How can law and order situation be raised? ...(*Interruptions*)

MADAM SPEAKER: This is a State subject. What do you want from the Centre?

SHRI SUDIP BANDYOPADHYAY : Madam, police firing is going on. ...(*Interruptions*)

MADAM SPEAKER: What do you want from the Centre?

...(*Interruptions*)

SHRI KALYAN BANERJEE (SREERAMPUR): Every day there would be killings and nothing would be done. ...(*Interruptions*) It is a failure on the part of the State Government. ...(*Interruptions*)

MADAM SPEAKER: Please sit down. I want to know from him.

...(*Interruptions*)

MADAM SPEAKER: You tell me what you want from the Centre.

...(*Interruptions*)

SHRI SUDIP BANDYOPADHYAY : Police has fired indiscriminately towards the common people at Salbani, District Midnapore, resulting in six persons receiving the bullet injuries. ...(*Interruptions*)

MADAM SPEAKER: What do you want from the Centre?

...(*Interruptions*)

MADAM SPEAKER: Nothing will go on record.

*(Interruptions) â€¦**

---

* Not recorded.

अध्यक्ष महोदया : आप बैठ जाइए। मैं उनसे पूछ रही हूं।

...(*Interruptions*)

MADAM SPEAKER: I am asking him what he wants from the Centre.

...(*Interruptions*)

MADAM SPEAKER: You tell me what you want from the Centre. Do not raise a State matter.

...(Interruptions)

MADAM SPEAKER: Nothing will go on record.

*(Interruptions) â€¦**

MADAM SPEAKER: Shri Badruddin Ajmal.

...(*Interruptions*)

MADAM SPEAKER: Kindly sit down. Please do not interrupt.

...(*Interruptions*)

MADAM SPEAKER: Do not raise your voice.

...(*Interruptions*)

अध्यक्ष महोदया : आपका हो गया। आप बैठ जाइए।

...(*Interruptions*)

MADAM SPEAKER: Please sit down.

...(*Interruptions*)

अध्यक्ष महोदया : बैठ जाइए।

...(*Interruptions*)

MADAM SPEAKER: The House stands adjourned to meet again at 1 p.m.

12.50 hrs

The Lok Sabha then adjourned till Thirteen of the Clock.

_

_

_

* Not recorded.